

(15)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/589/(IB)/2017  
NAME OF THE PETITIONER(S) : KALPAVRIKSH ENTERPRISES  
NAME OF THE RESPONDENT(S) : VGN PROPERTY DEVELOPERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

2. YOGANAND CPG

Counsel for respondent



1. M. Roshon Aliq  
for Harishon/Karmani

Counsel for Petitioner



**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time for filing the terms of settlement arrived between the parties. At request, time is enlarged. Put up on **17.10.2017 at 10.30 A.M.**

- S/r -  
MEMBER (TECHNICAL)  
ghk

- S/r -  
MEMBER (JUDICIAL)